

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Contempt Petition No. 180/00117/2017 in
Original Application No.385 of 2013

Monday, this the 15th day of October, 2018

CORAM:

Hon'ble Mrs. P.Gopinath, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member

Rajasree P.K
 W/o.K.Sivan
 Aged 43 years
 Assistant Director (Official Language)Officiating
 Office of General Manager, Telecom District
 BSNL, Thiruvalla, residing at Pavithram
 Near Mamootupurayedam
 Pazhaveedu P.O, Alappuzha – 688 009 **Petitioner**

(By Advocate – Mr.S.Sujin)

V e r s u s

P.T.Mathew, aged 55 years
 Chief General Manager, Telecommunications
 Office of the Chief General Manager
 Doorsanchar Bhawan, PMG Junction, BSNL
 Kerala Circle, Thiruvananthapuram-33 **Respondent**

(By Advocate – Mr.Pradeep Krishna)

This Contempt Petition having been heard on 15.10.2018, the Tribunal
 on the same day delivered the following:

O R D E R(ORAL)

By Hon'ble Mrs.P.Gopinath, Administrative Member

Learned counsel for the petitioner submits that the CP(C) may be

permitted to be withdrawn. Permission is granted and the CP(C) is closed as withdrawn. Notices shall stand discharged.

(ASHISH KALIA)
JUDICIAL MEMBER

(P.GOPINATH)
ADMINISTRATIVE MEMBER

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List of Annexures

Annexure P1 - True copy of the order dated 10.12.2013 in O.A No.385/2015

Annexure P2 - True copy of the order of the Hon'ble Supreme Court in SL to appeal No.8575/12 dated 27.3.2017

Annexure R1 - True copy of the said common order in the said Review Petition No.154 of 2018

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